

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2915

ANSWERED ON:26.11.2010

FUNDS TO NGOS

Argal Shri Ashok;Singh Shri Jitender ;Vishwanath Shri Adagur H

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the funds provided to the Non-Governmental Organisations (NGOs) for implementation of health and family welfare related Schemes in the country, State-wise including Madhya Pradesh, Rajasthan and Karnataka during the last three years and the current year;

(b) whether the Government has reviewed the functioning of these NGOs;

(c) if so, the names of the NGOs in respect of whom shortcomings have been noticed during the above period; and

(d) the action taken by Government in this regard?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) State wise details of funds allocated for NGO Activities/ PPP/ Innovation are given in Annexure-I.

(b) to (d) Functioning of NGOs is reviewed by the concerned State Health Society. Information provided by the State Government of Madhya Pradesh, Rajasthan & Karnataka regarding reviews conducted, shortcomings observed and action taken is given in Annexure-II.